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Title: Introduction of the Prohibition Of Interference With Freedom of Matrimonial Alliances in The Name of Honour and Tradition Bill, 2015 (motion adopted).

SHRI RABINDRA KUMAR JENA (BALASORE): I beg to move for leave to introduce a Bill to provide for, in the interests of protecting individual liberty and preventing victimisation, prohibition of unlawful assemblies and other conduct interfering with freedom of matrimonial alliances in the name of honour and tradition and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for, in the interests of protecting individual liberty and preventing victimisation, prohibition of unlawful assemblies and other conduct interfering with freedom of matrimonial alliances in the name of honour and tradition and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA: I introduce the Bill.

**15.42 hrs**